NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/12/2016

NAME OF THE PETITIONER(S)

: Roopa G Pai

NAME OF THE RESPONDENT(S)

: Sterlite Industries (India) Limited & Another

UNDER SECTION

: 634A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. N. J. PRAKASH FOR UDMYAASHANLAK ASSOCTATAS

Carisal for Refitables

ORDER

Shri N V Prakash, counsel for petitioner present. The matter is posted for final arguments. Put up on 20.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)